

DIVISION BENCH
COURT - I

O-213

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1753(KB)2019
COMP.APPL/591(KB)2020, COMP.APPL/104(KB)2021,
COMP.APPL/140(KB)2020, MA(COMPANIES ACT)/10(KB)2021,
COMP.APPL/1459(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	RAMESH CHANDRA AGARWAL AND ORS. VS MOHANI TEA LEAVES PRIVATE LIMITED AND ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Ms.Pallavi Tayal, Adv.] For RCA
Mr.Saurav Jain,Adv.]

Mr.Rahul Parasrampuria,Adv.] For SCA
Mr.Rohit Parasrampuria,Adv.]

Mr.Shaunak Mitra,Adv.] For Respondent No.2
Mr.Dripto Majumdar,Adv.]
Mr.P.P.Bishwal,Adv.]
Ms.Suranjana Chatterjee,Adv.]

ORDER

1. Due to paucity of time, time matter could not be taken up for hearing.
2. Post the matter on **22/08/2024**.

**Satyajit Roy
(Court Officer)**

PJ